

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.2586
ANSWERED ON 1ST DECEMBER, 2016

EXPANSION OF MACHILIPATNAM AVANIGADDA NH 214A

2586. SHRI Y.S. AVINASH REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Ministry has given its nod to the expansion work of 214A Machilipatnam-Avanigadda National Highway recently, if so, the details thereof;
- (b) whether the above work is being taken up under National Highways Development Scheme, if so, the details thereof alongwith similar expansion taken in other States; and
- (c) the details of the quantum of funds earmarked and released/proposed to be released for the purpose?

A N S W E R
THE MINISTER OF STATE
IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) & (b) Yes, Madam. The work of the rehabilitation and upgradation of Machilipatnam- Avanigada Section of National Highway 214A amounting to Rs. 376.25 Crore has been sanctioned by Ministry under NHDP-IV on 08.11.2016. Ministry/ NHAI has also identified development of other stretches under NHDP-IV in the States of Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal.

(c) The funds for these works are released as per the requirements out of total budgetary allocation to the Ministry/ NHAI.
